

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

(d) The territorial jurisdiction of a Railway Division is decided on the basis of operating and administrative requirements etc. consistent with the needs of economy and efficiency.

Extension of the jurisdiction of Rangja Railway Division, when examined in the light of these considerations, has not been found feasible.

Percentage of disabled employees in Railways

3199. SHRIMATI BRINDA KARAT: Will the Minister of RAILWAYS be pleased to state:

(a) the percentage of persons with disabilities employed by Railways;

(b) whether three per cent reservation mandated by the Persons with Disabilities Act, 1955 is being implemented in Railways; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) to (c) The information is being collected and will be laid on the Table of the Sabha.

Computerized reservation facilities in South-Central Railway

3200. SHRI PENUMALLI MADHU: Will the Minister of RAILWAYS be pleased to state:

(a) the details of demands received from South-Central Railway for opening up of computerized rail ticketing stations/areas during the last five years, year-wise; and

(b) the details of computerized rail ticketing system operationalised against the above demand during the last five years, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) and (b)

Year	Representations received to operated PRS facility	Status
1	2	3
2005-06	Yanam and Beed	Both locations commissioned in 2005-06